

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

F.No.187/5/80-II(AI)  
GOVERNMENT OF INDIA  
CENTRAL BOARD OF DIRECT TAXES

NEW DELHI THE 10TH APRIL, 1980.

NOTIFICATION  
INCOME TAX

No.3244(F.No.187/5/80-II(AI): In exercise of the powers conferred by sub-section (1) of section 121 of the Income-tax Act, 1961 (43 of 1961), the Central Board of Direct Taxes hereby makes the following amendments to the Schedule appended to its Notification No.679(F.No.187/2/74-II(AI) Dated 20th July, 1974 as amended from time to time:-

- (i) Existing entries under columns (1), (2) & (3) against S.No.s.21, 21A, 21B, 21C, 21D & 21E shall be substituted by the following entries.

Sl. No.	CT	H.Qrs.	Jurisdiction
	1	2	3
21.	Tamil Nadu-I	Madras	1) Companies Circle-I, Madras. 2) City Circle-I, Madras. 3) Special Survey Circle, Madras. 4) Foreign Section, Madras.
21A.	Tamil Nadu-II	Madras	1) ED-cum-II Circle, Madras. 2) ED-cum-II Circle, Thanjavur. 3) ED-cum-II Circle, Madurai. 4) Companies Circle-II, Madras. 5) City Circle-III, Madras. 6) City Circle-IV, Madras.
21B.	Tamil Nadu-III	Madras	1) City Circle-II, Madras. 2) City Circle-VII, Madras. 3) Special Investigation Circle-I, Madras. 4) Special Investigation Circle-II, Madras. 5) Hundi Circle-I, Madras. 6) Villupuram Circle. 7) Pondicherry Circle. 8) Cuddalore Circle. 9) Nagapattinam Circle. 10) Kumbakonam Circle. 11) Thanjavur Circle.

Contd.....2/-

1	2	3
21 C Tamil Nadu IV	Madras	1) Salaries Circle-I, Madras 2) Salaries Circle-II, Madras 3) Refund Circle, Madras 4) City Circle-V, Madras 5) City Circle-VI, Madras 6) Tambaram Circle 7) Kancheepuram Circle 8) Vellore Circle 9) Special Investigation Circle-II, Madras
21 D Madurai	Madurai	1) Company Circle, Tiruchirapalli 2) City Circle-I, Tiruchirapalli 3) City Circle-II, Tiruchirapalli 4) Kanur Circle 5) Pudukottai Circle 6) Karaikudi Circle 7) Company Circle, Madurai 8) Madurai Circle 9) Special Survey Circle, Madurai 10) Special Circle, Madurai 11) Dindigul Circle 12) Tirumelveli Circle 13) Tuticorin Circles 14) Virudhunagar Circle 15) Nagercoil Circle
21 E Coimbatore	Coimbatore	1) Company Circle-I, Coimbatore 2) Company Circle-II, Coimbatore 3) Company Circle-III, Coimbatore 4) Company Circle-IV, Coimbatore 5) Company Circle-V, Coimbatore 6) City Circle-I, Coimbatore 7) City Circle-II, Coimbatore 8) City Circle-III, Coimbatore 9) Salary Circle, Coimbatore 10) Special Survey Circle, Coimbatore 11) Ootacamund Circle 12) Pollachi Circle 13) Tiruppur Circle 14) Erode Circle 15) Krishnagiri Circle 16) Company Circle, Salem 17) Circle-I, Salem 18) Circle-II, Salem 19) ED-cum-II Circle, Coimbatore

This notification shall take effect from 1.5.1980.

Sd/-

( B.M.SINGH )

UNDER SECY. GENERAL BOARD OF DIRECT TAXES

Contd.....3

To  
The Manager,  
Government of India Press,  
Ring Road, Mayapuri Industrial Area,  
(Near Rajouri Garden), New Delhi.

Copy to:-

1. All Commissioners of Income-tax.
2. Directors of Ins (IT)/(RS&P)/(P&FR)/(Inv.), New Delhi.
3. Director of CSI Services (Income-tax), 1st Floor, Akbar-e-Ghalib, Mata Sundri Lane, New Delhi. (5 copies).
4. All Officers & Sections of I.T. Wing of CBIT, New Delhi.
5. Comptroller & Auditor General of India, New Delhi (20 copies).
6. Bulletin Section of Dte. of Ins (RS&P), New Delhi. (5 copies).
7. Director of Training, IRS (Direct Taxes), Staff College, Nagpur (5 copies).
8. Shri M.B. Rao, Joint Secy., Ministry of Law, Justice and Company Affairs (Deptt. of Legal Affairs), New Delhi.
9. The Chief Controller of Accounts, CBIT, H-Block, Vigyan Bhavan, New Delhi.

Ed/-

(D.J. SINGH)

UNDER SECY. CENTRAL BOARD OF DIRECT TAXES.

AUTHORISED FOR ISSUE

No. CC/IT (AI)/302/972/ISP/30.

ASSISTANT DIRECTOR OF INSPECTION (RS&P).

SHARMA \*